

FORM A**PUBLIC ANNOUNCEMENT**

[Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
QUIDEL DIAGNOSTICS INDIA PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	QUIDEL DIAGNOSTICS INDIA PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	27/02/2019
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Mumbai
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U74999MH2019FTC321946
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	<u>Regd Office:</u> Office No. 05, 1st-floor, Hari Smruti, SVP Road, Opposite HDFC Bank, Chamunda Circle, Borivali West, Mumbai, Maharashtra- 400092.
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 st March, 2025
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Chitra Srinivas Address: ASTA AVM, Flat B4E, P.V.Rajamannar Salai, K.K.Nagar, Chennai – 600078. Email id : schitra18@gmail.com Mob No.: 9884355245 Regn No. - IBBI/IPA-002/IP-N00249/2017-18/10734
8	LAST DATE FOR SUBMISSION OF CLAIMS	20 th April, 2025

Notice is hereby given that Quidel Diagnostics India Private Limited has commenced voluntary liquidation on 21st March, 2025.

The stakeholders of Quidel Diagnostics India Private Limited are hereby called upon to submit a proof of their claims, on or before 20th April, 2025 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

**Chitra Srinivas**

Name and signature of the Liquidator

Date: 22nd March, 2025

Place: Chennai

CHITRA SRINIVAS
INSOLVENCY PROFESSIONAL
IP Reg No. IBBI/IPA-002/IP-N00249/2017-18/10734